

## Annexure - 9

Name of the corporate debtor: Asten Realtors Private Limited; Date of commencement of CIRP: 25th January 2023; List of creditors as on: 07th May, 2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Viveria Apartment Owners Welfare Association	08-02-2023	6,57,500	-	Maintenance cost	-	-	-	-	-	-	6,57,500	-	Supporting documents like reg.certificate of the association, byelaw and resolution authorising the signatories not submitted
2	Navas Meeran	23-02-2023	53,37,644	40,00,000	Loan to CD	-	-	-	-	-	-	13,37,644		Supporting documents like Agreement not submitted
3	Jeen Paul & Sonia John	02-06-2023	2,50,000	-	Booking Advance	-	-	-	-	-	-	2,50,000		The Claim is rejected as the same is not filed on or before the last date for filing the same (90th day from the date of CIRP initiation date of 25/01/2023). You may approach Hon'ble NCLT, Kochi Bench for appropriate relief.
4	Afzal Ashraf & Dhafna Afzal	20-03-2023	2,36,200	2,36,200	Additional payment refund	-	-	-	-	-	-	-		No signature after clause 10 in the calim form

5	Secret Heart Province	30-05-2023	10,17,10,142	10,17,10,142	Claim for Delayed interest for payment of Consideration for Land purchase.	-	-	-	-	-	-	-	-	Original Claim filed on 21-04-2023
Total			10,81,91,486	10,59,46,342		-	-	-	-	-	-	22,45,144	-	